

II. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the New Delhi Tuberculosis Centre (NDTBC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1119/18/24]

- (ii) (a) Annual Report and Accounts of the International Institute for Population Sciences (IIPS), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1120/18/24]

#### **Notifications of the Ministry of Consumer Affairs, Food and Public Distribution**

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा):** महोदय, मैं उपभोक्ता संरक्षण अधिनियम, 2019 की धारा 105 की उप-धारा (1) के अधीन उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (उपभोक्ता मामले विभाग) की निम्नलिखित अधिसूचनाओं की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (1) G.S.R. 474(E) ., dated the 2<sup>nd</sup> August, 2024, publishing the Consumer Protection (Salary, allowances and conditions of service of President and Members of the State Commission and District Commission) (Amendment) Model Rules, 2024.
- (2) G.S.R. 588(E) ., dated the 25<sup>th</sup> September, 2024, publishing the National Consumer Disputes Redressal Commission (Group 'A' posts) Recruitment (Amendment) Rules, 2024.

[Placed in Library. For (1) and (2), See No. L. T. 1013/18/24]

- I. **Notification of the Ministry of Ports, Shipping and Waterways**
- II. **Report and Accounts (2023-24) of CSL, Kochi, Kerala; UCSL, (formerly Tebma Shipyard Limited), Kancheepuram, Tamil Nadu; HCSL, Howrah, West Bengal and related papers**